

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) No. 271 of 2017**

**In the matter of:**

**Pankaj Khandelia & Anr. ....Appellants**

**Vs.**

**Khandelia Oil and General Mills Ltd. & Ors. ....Respondents**

**Present:**

**Appellants: Mr. Shariq Reyaz, Advocate**

**Respondents: Mr. Rohit Sharma, Advocate for R1-8**

**Company Appeal (AT) No. 385 of 2017**

**In the matter of:**

**Pankaj Khandelia & Anr. ....Appellants**

**Vs.**

**Khandelia Oil and General Mills Ltd. & Ors. ....Respondents**

**Present:**

**Appellants: Mr. Shariq Reyaz, Advocate**

**Respondents: Mr. Rohit Sharma, Advocate for R1-8**

**ORDER**

**(Through Virtual Mode)**

**10.11.2020:** This matter has been remanded by the Hon'ble Apex Court in terms of its order dated 13<sup>th</sup> December, 2019 passed in Civil Appeal Nos.2544-2545 of 2018. The Hon'ble Apex Court, while setting aside the Judgment delivered by this Appellate Tribunal allowed the parties to argue the appeal as

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well as allowed cross objections on merits against the three judgments of the NCLT. Appellants herein were permitted to amend their memo of appeal to include all points including points against the decision of the learned third Member of the NCLT. The amendment was required to be carried out within four weeks from the date of order.

Mr. Shariq Reyaz, Advocate representing the Appellant submits that IA. No. 40 of 2020 has been filed on 3<sup>rd</sup> January, 2020 for carrying out the amendment in terms of the aforesaid order which was within the time allowed by the Hon'ble Apex Court. I.A. No.40 of 2020 is taken on record. Appellants may file amended memo of appeal within two weeks with advance copy thereof provided to learned counsel for the Respondents who may file his reply-affidavit within two weeks thereof. Respondents shall also be permitted to file cross-objection along with the reply-affidavit with advance copy provided to learned counsel for the Appellant who may file the rejoinder/ reply thereto within two weeks thereof.

List the appeal on 6<sup>th</sup> January, 2021.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Shreesha Merla]  
Member (Technical)**

AR/g